POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18 (12) OF THE SECURITIES EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

SWISS GLASCOAT EQUIPMENTS LIMITED

Registered Office: H -106, Phase IV, G.I.D.C Estate, Vitthal Udyognagar,
Anand 388121, Gujarat, India.
Tel: +91-2692-236842/43/44/45 **Fax:** +91-2692-236841
Corporate Identity Number: L26100GJ1991PLC016173
Website:www.glascoat.com, **Email:** share@glascoat.com

Open Offer ("Offer") for acquisition upto 16,90,000 fully paid up Equity Shares of Rs. 10 each representing 26.00% of the emerging voting Equity Share Capital, from the shareholders of Swiss Glascoat Equipments Limited ("Target Company" or "TC" or "SGEL") by HLE Engineers Private Limited ("Acquirer 1"), Mr. Himanshu K. Patel ("Acquirer 2"), Mr. Nilesh K. Patel ("Acquirer 3"), Mr. Harsh H. Patel ("Acquirer 4") and Mr. Aalap N. Patel, ("Acquirer 5"). (Acquirer 1, Acquirer 2, Acquirer 3, Acquirer 4 and Acquirer 5 are collectively referred to as "Acquirers")

This Post Offer Advertisement (**"Post Offer Public Announcement"**) is being issued by Vivro Financial Services Private Limited, the Manager to the Offer, on behalf of Acquirers, in connection with the Offer made by the Acquirers in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended. The Detailed Public Statement with respect to the aforementioned Offer was published on Friday, October 28, 2016 in The Financial Express (English – all editions), Jansatta (Hindi – all editions), The Financial Express (Gujarati edition) and Navshakti (Marathi - Mumbai edition) newspapers.

1. Name of the Target Company : Swiss Glascoat Equipments Limited
2. Name of the Acquirer(s) : HLE Engineers Private Limited, Mr. Himanshu K. Patel, Mr. Nilesh K. Patel, Mr. Harsh H. Patel and Mr. Aalap N. Patel
3. Name of the Manager to the Offer : Vivro Financial Services Private Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details
   a. Date of Opening of the Offer : February 21, 2017
   b. Date of Closure of the Offer : March 7, 2017
6. Date of Payment of Consideration : Nil Equity Shares were tendered in the Offer, hence no consideration is required to be paid
7. Details of Acquisition

Sr. No	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 130 per fully paid up Equity Share	Rs. 130 per fully paid up Equity Share
7.2	Aggregate number of shares tendered	16,90,000	Nil
7.3	Aggregate number of shares accepted	16, 90,000	Nil
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 21,97,00,000	Nil
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil	Nil
7.6	Shares Acquired by way of Share Purchase and Share Subscription Agreement dated October 25, 2016		
	Number	17,85,953	17,65,953*
	% of Emerging Voting Share Capital	27.48%	27.17%
7.7	Shares Acquired by way of Open Offer		
	Number	16,90,000	Nil
	% of Fully Diluted Equity Share Capital	26.00%	Nil
7.8	Shares acquired after Detailed Public Statement		
	Number of shares acquired	Nil	Nil
	Price of the shares acquired	Nil	Nil
	% of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirers		
	Number	49,75,953	32,65,953
	% of Fully Diluted Equity Share Capital	76.55%	50.25%

Sr. No	Particulars	Pre Offer	Post Offer	Pre Offer	Post Offer
7.10	Pre & Post offer shareholding of the Public				
	Number	32,14,047	15,24,047	32,14,047	32,34,047
	% of Fully Diluted Equity Share Capital	49.45%	23.45%	49.45%	49.75%

** The 17,65,953 Equity Shares were acquired through Open Market Purchase and Bulk deal transaction on December 26, 2016 through Stock Exchange at an acquisition price of Rs.130 per share.*

8. The Acquirer-1 along with its Directors and Acquirer-2, Acquirer-3, Acquirer-4 and Acquirer-5 severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

VIVRO

VIVRO FINANCIAL SERVICES PRIVATE LIMITED
607,608 Marathon Icon, Opp. Peninsula Corporate Park,
Off Ganpatrao Kadam Marg, Veer Santaji Lane, Lower Parel,
Mumbai-400 013.
Tel : +91-22 – 6666 8040/42 ; **Fax:** +91-22 – 6666 8047,
Email:investors@vivro.net **Website:** www.vivro.net
CIN: U67120GJ1996PTC029182
SEBI Registration Number: INM000010122
Contact Person: Ms. Shashi Singhvi /Mr. Harish Patel

For HLE Engineers Private Limited

Sd/-	Sd/-	Sd/-	Sd/-	Sd/-
Himanshu Patel Director DIN: 00202312	Himanshu K. Patel	Nilesh K. Patel	Harsh H. Patel	Aalap N. Patel

Date: March 16, 2017 **Place: Surat**